

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1350
ANSWERED ON:12.12.2013
DDP AND DPAP AREAS
Meghwal Shri Bharat Ram;Patil Shri C. R.

Will the Minister of WATER RESOURCES be pleased to state:

whether the modified Accelerated Irrigation Benefit Programme (AIBP) scheme has been approved by the Cabinet and if so, the details thereof and the steps being taken/proposed to be taken to extend the financial assistance under AIBP to the Sardar Sarovar Project and other eligible projects of DDP areas in the country, State-wise?

Answer

THE HON'BLE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

The Cabinet Committee on Economic Affairs (CCEA) has approved the continuation of the scheme of Accelerated Irrigation Benefits Programme (AIBP) for 12th Plan in September 2013. As per the approval, for the purpose of determining the quantum of assistance, a project benefiting Desert Development Programme (DDP) area/Desert Prone Area (DPA) will be treated on a par with those benefiting DPAP areas and the new projects will be eligible for Central Assistance @ 90% for projects in Special Category States, while it will be 75% for projects in Non-Special Category States. The ongoing projects already under AIBP and benefiting Desert Development Programme / Desert Prone Area will continue to get Central Assistance @ 25%. As such Sardar Sarovar Project, which is an ongoing project already under AIBP and benefiting Desert Development Programme /Desert Prone Area, will be eligible for Central Assistance @ 25%. The other eligible projects of DDP areas of other States in the country will also be provided Central Assistance under AIBP as per the above.